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Shifting of Ordnance factory from Medak to Tamil Nadu

1002. SHRIMATI KEUKA CHOW DHURY: Will the PRIME MINISTER be pleased to state whether there is under Government's proposal consideration to shift the Ordnance factory from Medak District Andhra Pradesh to another site in Tamil Nadu?

THE MINTSTER OF' STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM) . No, Sir.

Shifting of Electronics Corporation of India Limited from Hyderabad to Maharashtra

1003. SHRIMATI RENUKA CHOW DHURY Will the PRIME MINISTER be pleased to state whe'her there is proposal under Government'.consideration to shift a part of the electronics Corporation of India Limi ed (E.C.I.L.) from Hyderabad to an other site in Maharashtra?

THE MINISTER OF STATE IN TH? MINISTRY OF SCIENCE AND TECH-NOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL): At present there is no proposal under Government consideration to shift a part of Electronics Corporation of India Limited from Hyderabad to any other site.

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Raids conducted on the residences of the officers of FCI

to Questions

1004. SHRI VIRENDRA VERMA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether Government have cently conducted raids on the r. CE.; and office premises of officers of Food Corporation of India in and outside Delai;
- (b) if so, what are the names and designaton of the officers of the Food Corporation of India whose residences and office prenvses were raided, ihe outcome thereof and the action taken by Govsr:-ment as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MIN ISTRY OF FOOD AND CIVIL SUPPLIES (SHRI AJIT PANJA): (a) Yes, Sir. In March, 1986.

(b) A list giving the names and designations of the officers is given ir. the attached statement.

The raids were conducted by the C.B.I, and. on their advice, .he Food Corporation of India have P^ced Shri S. N. Nigam, B. R. Bhanot and T. L Bassi under suspension.

ig the searches, movable and immovable property valued Rs. 87.'iV lakhs, Was iSiscowered. In addition a lar\e number of i;;crimi-nat'ng documents were recovered. All the cases registered in ihis regard are investigation by the CBI.

Statemen!

Names and designations of the officers of FCI on shore residences office nermines saids were conducted

No.	Name of the Officer					Designation		
	S/Shri	_			-		e:	
1.	Dr. Arun Kumar Sinha, IAS			AS	į.	Zonal Managor (North), FCI, New Delhi.		
2	B. R. Blunot		20	٠		District Manager, FCI, Sriganganagar.		
3.	R. D. Singh	(*)		1.	П	Assistant Gr. II. Food Storage Depet, Gaya.		